



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १०, अंक १३(३)]

सोमवार, मार्च १८, २०२४/फाल्गुन २८, शके १९४५

[पृष्ठे २, किंमत : रुपये २७.००

असाधारण क्रमांक ३६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Private Universities (Establishment and Regulation) (Amendment) Act, 2024 (Mah. Act No. XX of 2024), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XX OF 2024.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 18th March 2024)

An Act to amend the Maharashtra Private universities
(Establishment and Regulation) Act, 2023.

Mah. WHEREAS it is expedient to amend the Maharashtra Private
VIII of Universities (Establishment and Regulation) Act, 2023, for the purposes
2024. hereinafter appearing; it is hereby enacted in the Seventy-fifth Year of the
Republic of India, as follows :-

1. This Act may be called the Maharashtra Private Universities Short title.
(Establishment and Regulation) (Amendment) Act, 2024.

(१)

Amendment
of section 6 of
Mah. VIII of
2024.

2. In section 6 of the Maharashtra Private Universities (Establishment and Regulation) Act, 2023 (hereinafter referred to as “the principal Act”), to sub-section (1), the following proviso shall be inserted, namely :—

“Provided that, the universities specified in Part II of the Schedule on the date of commencement of this Act shall be deemed to have been established on that date.”.

Amendment
of Schedule of
Mah. VIII of
2024.

3. In SCHEDULE appended to the principal Act, in Part II, after entry 2, the following entries shall be added, namely :—

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| <p>“3. Sanjivani University, Kopergaon headquarters at the Sanjivani University, Kopergaon, Gat No. 24 and 25, Kopergaon, Taluka Kopergaon, District Ahmednagar 423 601.</p> | <p>Sanjivani Rural Education Society, Kopergaon, Taluka Kopergaon, District Ahmednagar 423 601.</p> |
| <p>4. Dr. D. Y. Patil Dnyan Prasad University, Pune, headquarters at the Dr. D. Y. Patil Dnyan Prasad University, Pune, Sant Tukaram Nagar, Pimpri-Chinchwad, Survey Nos. 180/2/1 and 180/2/2, Taluka Haveli, Pune 411 018 and also locations at Tathwade, Pune, Survey Nos. 87/1, 88, 138/1A, 138/1B, 138/2B and 62/4/3.</p> | <p>Dr. D. Y. Patil Unitech Society, Flat No. 101, Shri Motisagar Apartment, Survey No. 473A, G. G. Thakkar Road, Pune 411 001.”.</p> |